

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.108/2019**

Date of Decision: 11<sup>th</sup> February, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)

(In Person)

## VERSUS

1. The Union of India through  
General Manager,  
Central Railway,  
Mumbai CST,  
Mumbai - 400 001.
2. Principal Chief Operations Manager,  
(Central Railway)  
1<sup>st</sup> Floor, DRM's Building,  
CST, Mumbai - 400 001. . . **Respondents**

## ORDER (ORAL)

PER: R. VIJAYKUMAR, MEMBER (A)

Heard the applicant who appeared in person. He has filed a Revision Petition dated 26.12.2018 before the Revisionary Authority and seeks directions to the

respondents to finalise orders on his Revision Petition which has been filed after his appeal was disposed of on 10.12.2018.

**2.** In the circumstances, this OA is disposed of with directions to the respondents to consider his Revision Petition and pass a speaking and reasoned order within three months of receipt of a certified copy of these orders.

**3.** The Original Application is disposed of with the above directions at the admission stage itself. No order as to costs.

**(Ravinder Kaur)**  
**Member (J)**

**(R. Vijaykumar)**  
**Member (A)**

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